

ITEM NO.9

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 153/2023

YASH TUTEJA & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

([ONLY I.A. NO. 148112/2023-APPLICATION SEEKING DIRECTIONS FOR STAY IN W.P.(CRL.) NO. 153/2023 AND I.A. NO. 148111/2023-APPLICATION FOR DIRECTIONS FOR STAY OF FIR IN W.P.(CRL.) NO. 208/2023 ARE LISTED UNDER THIS ITEM]

IA No. 148112/2023 - INTERLOCUTORY APPLICATION)

WITH

W.P.(Crl.) No. 208/2023 (X)

(148111/2023 (Application for direction for the stay of FIR's) in WP(CRL.) NO. 208/2023.

IA No. 148111/2023 - INTERLOCUTORY APPLICATION)

Date : 21-08-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv.
Mr. Siddharth Aggarwal, Sr. Adv.
Mr. Arshdeep Singh Khurana, Adv.
Mr. Malak Manish Bhatt, AOR
Mr. Harshvardhan Parganhia, Adv.
Mr. Peeyush Bhatia, Adv.
Mr. Harsh Srivastava, Adv.
Mr. Mandeep Singh, Adv.
Ms. Arshiya Ghose, Adv.
Ms. Neeha Nagpal, Adv.
Ms. Anshika Bawa, Adv.
Mr. Sidak Anand, Adv.

For Respondent(s) Mr. S.V. Raju, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. Zoheb Hussain, Adv.
Mr. Annam Venkatesh, Adv.
Mrs. Sairica Raju, Adv.

Mr. Kanu Agarwal, Adv.
Mr. Arkaj Kumar, Adv.

Mr. Kapil Sibal, Sr. Adv.
Mr. Mahesh Kumar, Adv.
Mr. Ankur Chawla, Adv.
Mr. Aamir Khan, Adv.
Mr. Vaibhav Malhotra, Adv.
Mr. Nikhilesh Kumar, Adv.
Ms. Devika Khanna, Adv.
Ms. Aparajita Jamwal, Adv.
Ms. Prerna Mahajan, Adv.
Mr. A. Pujari, Adv.
Mr. Mahesh Kumar, Adv.
Mrs. V D Khanna, Adv.
For M/s. Vmz Chambers, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioners very fairly states on our query that the aspect has come to the notice of the ED prior in time. Thus, interim order dated 07.08.2023 to continue.

List for directions on 26.09.2023.

[CHARANJEET KAUR]
ASTT. REGISTRAR-cum-PS

[POONAM VAID]
COURT MASTER (NSH)